

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2424  
ANSWERED ON:28.03.2012  
PRIVATE VARSITIES  
Biju Shri P. K.,Singh Shri Radhey Mohan

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has given fresh permission for setting up private varsities in the Eleventh FiveYear Plan;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) the number of proposals still pending with the Government for setting up of private varsities, State-wise; and
- (d) the parameters adopted by the Government to ensure quality education in these Universities?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) to (c) : No, Sir. State legislatures are competent to enact legislations for setting up private universities. No permission is required from Central Government. As on date, 84 private universities have been established by various State Governments in the 11th Five Year Plan. The details are available on University Grants Commission (UGC) website ([www.ugc.ac.in](http://www.ugc.ac.in)).

(d) : UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003 lays down the parameters to ensure quality in private universities. The details are available on University Grants Commission (UGC) website ([www.ugc.ac.in](http://www.ugc.ac.in))